

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE**

**LOK SABHA  
UNSTARRED QUESTION NO. 995**

**TO BE ANSWERED ON FEBRUARY 8, 2019 / MAGHA 19, 1940  
(SAKA)**

**Disaster Cess under GST**

**995. SHRI GUTHA SUKENDER REDDY:**

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the National Disaster Relief Fund (NDRF) is lacking sufficient funds to meet the natural calamities of the country;**
- (b) if so, the details thereof and the reasons therefor; and**
- (c) whether in the prevailing circumstances the Government is contemplating on introducing "Disaster Cess" under the Goods and Services Tax (GST) to help the States hit by natural calamities and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE FOR FINANCE  
(SHRI PON. RADHAKRISHNAN)**

**(a) to (c): No. However, the Goods and Services Tax (GST) Council has approved to charge 1% cess on the intra-state supply of goods and services within Kerala for a period not exceeding two years.**

\*\*\*\*\*